

Establishment of Family Court


Family Court, Narnaul came into existence on 05.09.2019 by the Hon'ble High Court vide order bearing Endst. No. 69.Gaz.I/VI.F.8 dated 03.09.2019

Officer Posted in Family Court

Sr. No.	Name of the Officer	UID No.	Designation	Station	Charge Assuming	Charge Relinquishing
1	Sh. Virender Malik	HR0140	Principal Judge, Family Court	Narnaul	02.04.2021 (FN)	Continue

PENDENCY AS ON END OF MONTH OF AUGUST, 2021**Civil**

Sr. No.	Category	Total Pendency / Closing Balance
1	Hindu Marriage Act (HMA)	855
2	Guardians & Ward Act (GW)	65
3	Hindu Minority & Guardian Act (HMG)	18
4	Civil Miscellaneous (CM)	17
5	Review Application (REW)	2
6	Execution (EXE)	8
	Total	965
<u>Criminal</u>		
1	MNT125	548
2	Execution (EX)	124
3	Criminal Miscellaneous (CRM)	38
	Total	710
	Grand Total	1675


Principal Judge,
Family Court, Narnaul